12cm (w) x 28cm (h)

POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) IN TERMS OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF PUBLIC SHAREHOLDERS OF

GLAXOSMITHKLINE PHARMACEUTICALS LIMITED

Registered Office: Dr. Annie Besant Road, Mumbai 400 030, India. Telephone: +91 22 24959595; Fax: +91 22 24959494

Voluntary Open Offer for the acquisition of up to 20,609,774 equity Shares representing 24.33% of the Voting Share Capital (the "Open Offer") from Shareholders of GlaxoSmithKline Pharmaceuticals Limited (the "Target Company") by GlaxoSmithKline Pte Ltd ("GSK Pte" or the "Acquirer") along with GlaxoSmithKline plc ("GSK plc") and Glaxo Group Limited ("GGL") in their capacity as persons acting in concert (each entity individually referred to as "PAC" and together referred to as the "PACs")

This post offer advertisement (the "**Post Offer Advertisement**") is being issued by HSBC Securities and Capital Markets (India) Private Limited (the "**Manager to the Open Offer**") on behalf of the Acquirer along with the PACs, pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and subsequent amendments thereto (the "**SEBI (SAST) Regulations, 2011**"), in respect to the Open Offer.

This Post Offer Advertisement should be read in continuation of, and in conjunction with, the Public Announcement filed on 16 December 2013 (the "**PA**"), the Detailed Public Statement published on 23 December 2013 (the "**DPS**"), the Letter of Offer dated 07 February 2014 (the "**Letter of Offer**") and the issue opening advertisement published on 17 February 2014.

The DPS with respect to the Open Offer was published on Monday, 23 December 2013 in the following newspapers –

Newspaper	Language	Editions
The Economic Times	English	All editions
Navbharat Times	Hindi	All editions
Maharashtra Times	Marathi	Mumbai edition

1. Name of the Target Company : GlaxoSmithKline Pharmaceuticals Limited
2. Name of the Acquirer(s) and PAC : Acquirer – GlaxoSmithKline Pte Ltd
PAC 1 – GlaxoSmithKline plc
PAC 2 – Glaxo Group Limited
3. Name of the Manager to the Offer : HSBC Securities and Capital Markets (India) Private Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Offer Details
   a. Date of Opening of the Offer : Tuesday, 18 February 2014
   b. Date of Closure of the Offer : Wednesday, 5 March 2014
6. Date of Payment of Consideration : Payment of consideration to all Shareholders will be completed on or before Thursday, 20 March 2014
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Letter of Offer	Actuals
7.1	Offer Price	INR 3,100	INR 3,100
7.2	Aggregate number of shares tendered	20,609,774	23,260,555
7.3	Aggregate number of shares accepted	20,609,774	20,609,774
7.4	Size of the Open Offer *(Number of shares multiplied by offer price per share)*	INR 63,890,299,400	INR 63,890,299,400
7.5	Shareholding of the Acquirer before Agreements / the Public Announcement - Number - % of Fully Diluted Equity Share Capital	Nil	Nil
7.6	Shareholding of the PACs before Agreements/ the Public Announcement - Number - % of Fully Diluted Equity Share Capital	30,485,250 35.99%	30,485,250 35.99%
7.7	Shareholding of the Other Promoter Entities before Agreements/ the Public Announcement - Number - % of Fully Diluted Equity Share Capital	12,432,238 14.68%	12,432,238 14.68%
7.8	Shares Acquired by way of Agreements - Number - % of Fully Diluted Equity Share Capital	Not Applicable	Not Applicable
7.9	Shares Acquired by way of Open Offer - Number - % of Fully Diluted Equity Share Capital	20,609,774 24.33%	20,609,774 24.33%
7.10	Shares acquired after the Detailed Public Statement - Number of Shares acquired - Price of Shares acquired - % of the Shares acquired	Nil	Nil
7.11	Post offer shareholding of the Acquirer - Number - % of Fully Diluted Equity Share Capital	20,609,774 24.33%	20,609,774 24.33%
7.12	Post offer shareholding of the Acquirer, the PACs and the Other Promoter Entities - Number - % of Fully Diluted Equity Share Capital	63,527,262 75.00%	63,527,262 75.00%
7.13	Pre & Post offer shareholding of the Public Pre Open Offer - Number - % of Fully Diluted Equity Share Capital Post Open Offer - Number - % of Fully Diluted Equity Share Capital	41,785,529 49.33% 21,175,755 25.00%	41,785,529 49.33% 21,175,755 25.00%

8. The Acquirer along with its Directors and the PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, National Stock Exchange of India Limited and the registered office of the Target Company.
10. Capitalised terms used in this advertisement and not defined herein shall have the meaning assigned to such terms in the Letter of Offer.

Issued by

Manager to the Open Offer on behalf of the Acquirer and the PACs

HSBC

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Telephone: +91 22 2268 1703 / 1560, Fax: +91 22 2263 1984
Email: gskpharmaopenoffer@hsbc.co.in
Contact Person: Ms. Tanu Singh / Mr. Mayank Sharma
SEBI Registration Number: INM000010353

Place: Mumbai
Date: 10 March 2014